

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 3282
TO BE ANSWERED ON 23RD MARCH, 2022**

4G AUCTION

3282. SHRI NATARAJAN P.R.:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government has fixed the upfront payment including the right to use airwaves for 4G auction;
- (b) if so, the details thereof;
- (c) whether any changes have been made in the aforesaid conditions for the private telecom providers in recent past;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the details of the financial/revenue loss due to these changes?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

- (a) Yes, the Government had fixed the upfront payment for the right to use airwaves in the past spectrum auctions.
- (b) For the spectrum auctions held in 2016 and 2021, the upfront payment was 50% of the final bid amount in the case of 1800 MHz, 2100 MHz, 2300 MHz, & 2500 MHz bands, and 25% of the final bid amount in case of 700 MHz, 800 MHz and 900 MHz (sub-1 GHz) bands.
- (c) & (d) For the 2021 Spectrum Auction, it was stipulated that for the spectrum which would become available at a later date, which will be assigned beyond one month of the close of this auction, the component of the 25%/50% upfront payment payable at the time of auction completion shall be 10% of the bid amount for sub-1 GHz bands, and 20% of the bid amount for other bands; and the balance component of upfront payment (total of which is 25% for sub-1 GHz and 50% for other bands) was to be made one month prior to the spectrum assignment.
- (e) There was no financial loss.
